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- I. Appropriation Accounts ,1975-76) (Posts and Telegraphs) of the Union Government.
- II. Report (1975-76) of the Comptroller and Auditor General of India on the Appropriation counts. (Posts and Telegraphs) of the Union Government.

SHRI GEORGE FERNANDES: Sir, on behalf of Shri H. M. Patel, I beg to lay on the Table a copy each (in English and Hindi) of the following papers under clause (1) of article 151 of the Constitution:\_\_\_

1 · · · · · · · · · · · · · · ·

- (i) Appropriation Accounts (Posts and Telegraphs) of the Union Govthe year 1975-76. ernment for [Placed in Library, See No. LT-4994/77].
- (ii) Report of the Comptroller and Auditor General of India on the Appropriation Accounts (Posts and Telegraphs) of the Union Gov. ernment for the year 1975-76. [Placed in Library. See No. LT-498/77.1

## Foreign Exchange Regulation cashment of Draft, cheque or other Instrument) Rules, 1977

SHRI GEORGE FERNANDES: Sir. on behalf of Shri H. M. Patel, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 533, dated the 15th April, 1977, publishing the Foreign Exchange Regulation (Encashment of Draft, Cheque or other Instrument) Rules, 1977, under sub-section (3) of section 79 of the Foreign Exchange Regulation Act, 1973. [Placed in Library. See No. LT-496 77]

I. Reports of the Courts of Enquiry Chasnalla into the Kessurgarh, and Sudamdih Collieries accidents. II. Notifications under the Mines Act, 1952.

THE MINISTER OF PARLIA\_ MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to lay on the Table the following papers: --

- I. A copy each (in English Hindi) of the following papers:-
  - (i) Report of the Court of Enquiry into the Kessurgarh Colliery Accident which occurred on the 9th August, 1975.
  - (ii) Report of the Court of Enquiry into the Chasnalla Colliery accident which occurred on the 27th December, 1975.
  - (iii) Report of the Court of Enquiry into the Chasnalla Colliery accident which occurred on the 5th April, 1976.
- (iv) Report of the Court of En\_ quiry into the Sudamdih Colliery accident which occurred on the 4th October, 1976.

[Placed in Library. See No. LT-487 77 for (i) to (iv)].

- II. A copy each (in English and Hindi) of the following Notifications of the Minister of Labour, under subsection (7) of section 59 of the Mines Act, 1952: ---
  - (i) Notification G.S.R. No. 501, dated the 9th April, 1977, publishing the Coal Mines (Amendment) Regulations, 1977.
  - (ii) Notification G.S.R. No. 502, dated the 9th April, 1977, publishing the Metalliferous Mines (Second Amendment) Regulations 1977. [Placed in Library. See No. LT. 485/77 for (i) and (ii)]

## CONSTITUTION OF SEVENTH FINANCE COMMISSION

THE MINISTER OF COMMUNICA-SHRI GEORGE FERNAN. DES); Sir, on behalf of Shri H. M.